The enquiry into the matter was carried out by the Delhi Administration. The Inquiry Officer has concluded that the fire had started due to short circuit in a Switch board installed in the Jhuggi occupied by one Shri Abdul Kalam. The Enquiry Officer has also observed that most of the Jhuggies have taken illegal electric connections with the connivance of DESU Staff and possibly the police. No particular DESU employee has been specified in the Inquiry Report for alleged connivance in providing the illegal connections in the said J. J. Colony. The findings of the Inquiry Officer have been referred to the Vigilance Department of DESU.

## CONSTRUCTION OF OIL TERMINAL AT PARADIP PORT

### \*221. SHRI LOK NATH CHOUDHURY:

#### DR. KARTIKESWAR PATRA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any proposal before the Government for construction of an oil terminal at Paradio Port; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) and (b) IOC propose to construct a Marketing Terminal at Paradip Port with a tankage of 1 lakh kilo liters at an estimated cost of Rs. 43 crores. Hindustan Petroleum Corpotation propose to put up a 40,000 KL tankage at an estimated cost of Rs. 8 60 crores.

#### CLOSURE OF VAYUDOOT SERVICES

- \*222. SHRI KASHIRAM RANA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the Government are aware that Bombay-Surat-Bhavnagar-Bombay and Bombay-Surat-Udaipur-Delhi Vayudoot services have been closed for the last three months:
  - (c) if so, the reasons therefor; and

(c) when these air services are likely to be restored?

THE MINISTRY OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c) For commercial and operational reasons, Vayudoot services on the route Bombay Surat-Udaipur-Delhi have been withdrawn. There is no possibility of restoration of these services at the present juncture.

#### [Translation]

# DEVELOPMENT OF TOURISM IN BIHAR

- \*223. SHRI KAMLA MISHRA MA-DHUKAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the Government have considered exploring the possibilities of development of tourism in East Champaran of Bihar in view of widespread natural beauty and places of historical and tourist importance;
- (b) whether the Government have any scheme to provide lodging facilities for tourists at Kesria, Peepra, Areraj. Motihari, Jhcel and on the road leading to Nepal;
- (c) whether the Government have any proposal to develop Moti Jheel in Moti-hari, construct a hotel in the Jheel and to provide a motel at Areraj;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (e) Development of tourism infrastructure is primary the responsibility of the State Government. However, the Central Government extends financial assistance to State Governments on the basis of specific proposals received from them for development of tourism infrastructure, their merits, availability of funds and inter-se-priority.